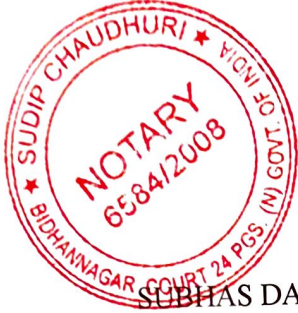


BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANEOUS APPLICATION NO.22/2023/EZ

IN

ORIGINAL APPLICATION NO.06/2016/EZ



SUBHAS DATTA

..... APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF
SECRETARY, GOVERNMENT OF WEST BENGAL.

INDEX

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2.	ATR of Office of DM & District Collector, Howrah	"R1"	9-38
3.	Copy of the letter of UD&MA Deptt. dated 19.11.2024	"R2"	38
4.	ATR of Howrah Municipal Corporation	"R3"	39-45

Filed by:

Sibojyoti Chakrabarti
()

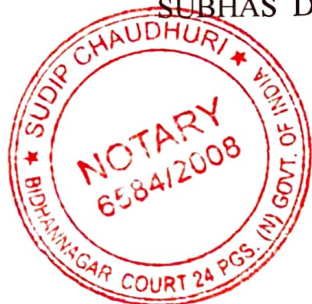
Advocate
Calcutta High Court

2
 SL. NO. 427/2024



**BEFORE THE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 MISCELLANEOUS APPLICATION NO.22/2023/EZ
 IN
 ORIGINAL APPLICATION NO.06/2016/EZ**

SUBHAS DATTA



..... APPLICANT

VERSUS

STATE OF WEST BENGAL & ORS

.....RESPONDENTS

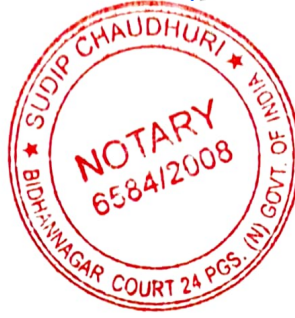
BEFORE THE NOTARY PUBLIC
 AT BIDHANNAGAR
 DIST.-NORTH 24 PARGANAS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF
 SECRETARY, GOVERNMENT OF WEST BENGAL.

Most Respectfully Sheweth

I, Dr. Manoj Pant, S/o Dharmanand Pant, aged about 59 years, by faith-
 Hindu, by Occupation- Government Service, working as the Chief Secretary,
 Government of West Bengal having office at Nabanna, 325, Sarat Chatterjee
 Road, Howrah, , do hereby solemnly declare and say as follows:-

11 DEC 2024



1. That, I am holding the post of Chief Secretary, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuance of the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 26.09.2024 wherein Chief Secretary, Government of West Bengal was directed to file Action Taken Report with regard to the construction of STP and part of the Garland Drain over which there is no encroachment.

3. That it is respectfully submitted before this Hon'ble Tribunal that the Office of District Magistrate & District Collector, Howrah has held a joint coordination meeting on 21.11.2024 with the Stakeholders authorities to discuss the latest developments in compliance of the orders of this Tribunal. The Action Taken Report is stated as follows:

a) Progress in the matter of construction of proposed STP and Garland Drain at Santragachi Jheel by KMDA, GAP, W&S Sector

- i. As reported by the Engineers of the GAP Wing, W&S Sector of KMDA, the work namely Pollution Abatement at Santragachi Jheel including Interception

11 DEC 2024



and Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant had already received administrative approval and fund sanction. Accordingly, Detailed Project Report had already been prepared as well as tendering process had been completed. Work order has been issued on 12.08.2024 and project completion timeline is 12 months.

(b) Maintenance and Water Hyacinth Clearance at Santragachi Jheel by Howrah Municipal Corporation through Biodiversity Board

- (i) The maintenance works for clearing of water hyacinth from Santragachi Jheel in preparation for the seasonal migration of birds by Howrah Municipal Corporation is expected to be initiated shortly.

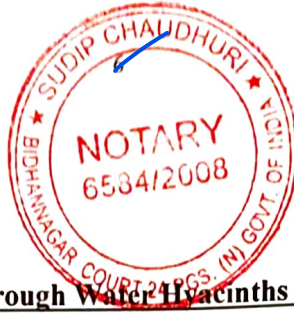
(c) Progress in the matter of removal of Encroachments around Santragachi Jheel

- i. As per letter of Asst. Divisional Engineer, S.E Railway, Santragachi to the Deputy Commissioner of Police (South Division), Howrah Police Commissionerate vide No. SRC/L/5/Jheel/24/1005 dated 11.11.2024 an eviction drive was proposed on 21.11.2024. Accordingly, a joint visit of police, civil administration and railway officials was conducted at Santragachi Jheel on 16.11.2024 to survey the ground situation and discuss the plans for encroachment removal drive with the Railway officials and the assistance solicited for the same.
- ii. Extensive publicity through miking and public announcement was done by the Railway Authorities from 18.11.2024 onwards in the Santragachi Jheel complex for information dissemination about the upcoming eviction drive.

11 DEC 2024



- iii. However, in view of several verbal requests and a written petition received from the Santragachi Jheel Par Shop Keepers Welfare Association on 20.11.2024 on behalf of the nearly 130 small shops and nearly 700-800 affected family members residing around the Jheel complex, for taking a sympathetic view of their case and arrange for their rehabilitation and resettlement, a coordination meeting was convened on 21.11.2024 to hear their concerns and arrive at an amicable solution, if possible.
- iv. The representatives from Santragachi Jheel Par Shop Keepers Welfare Association informed that that they have been functioning and /or residing in the Santragachi Jheel Area for the last 70 years, with the tacit consent of the Railway authorities until a few years ago and have nowhere else to go. They proposed that they may be rehabilitated on compassionate grounds, and provision may be made for shifting them to a nearby vacant railway land. They further pleaded that their sudden dislocation may not only severely disrupt their personal lives and livelihood but also cause major inconvenience to the public as they have been providing many public amenities for the railway passengers and tourists visiting the Jheel complex. They have re-submitted their proposal for rehabilitation to the District Magistrate, Howrah on 25.11.2024.
- v. The District Magistrate, Howrah has forwarded their requests and proposal to the Divisional Railway Manager, South Eastern Railway, Kharagpur Division vide Memo No. 58/Env./Howrah dated 28.11.2024 and may be taken up for further discussion if agreed by the Railway authorities.



(d) Initiative on Handicrafts through Water Hyacinths using Self Help Groups

for livelihood generation and environment protection

The District Rural Development Cell, Howrah has taken up a unique initiative of training Self-Help Groups in manufacturing Handicrafts using water hyacinths which will not only serve as a source of livelihood for rural women but also protect the environment by reducing infestation of water bodies like the Santragachi Jheel and improve its ecosystem by utilizing the aquatic plants for productive purposes.

Copy of the report of the Office of District Magistrate & District Collector, Howrah is marked and annexed as **Annexure R/1**.

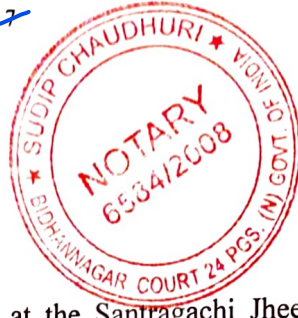
4. That the Department of Urban Development and Municipal Affairs has informed that Revised Administrative Approval & Financial Sanction has been issued vide Memo No. 1086/UD&MA-13014(11)/9/2024-BDG-MA SEC dated 19.11.2024 amounting to Rs. 3047.42 Lakh including necessary Way Leave Charges of Rs. 192.42 Lakh for the scheme-pollution abatement at Santragachi Jheel including Interception & Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant.

Copy of the letter dated 1086/UDMA-13014(11)/9/2024-BDG-MASEC dated 19.11.2024 is marked and annexed as **Annexure R/2**.

5. That Howrah Municipal Corporation has reported that:

- (i) HMC has rendered its fullest co-operation, whenever and wherever required, to the authorities of the South Eastern Railway, KMDA & UD&MA Department for setting up of STP & Garland Drain at the

11 DEC 2024



Santragachi Jheel.

- (ii) For vegetation management at the Santragachi Jheel, like previous year HMC has already approached the West Bengal Bio-diversity Board for taking up of the job for the current financial year by engaging one special agency under the fund support of HMC. Copy of the report of the Howrah Municipal Corporation is marked and annexed as **Annexure R/3**.

That the reply is true to my knowledge and belief, which I derived from the office record.

Identified by me
 Sibajyoti Chakrabarti
 Advocate
 State of West Bengal.

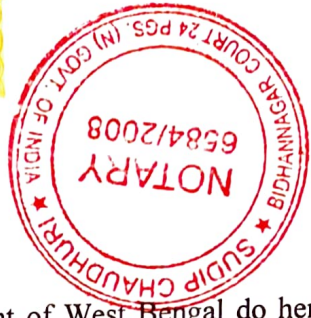
Manoj Paul
 DEPONENT

S. CHAUDHURI
 ★ NOTARY ★
 GOVT. OF INDIA
 Regd. No.-6584/08
 Bidhannagar Court
 Dist.-North 24 Pgs.

11 DEC 2024



VERIFICATION



I, Dr. Manoj Pant, Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Handwritten initials

Verified at Kolkata this 11th day of December, 2024.

*Identified by me
Sibajoti Chakraborty
Advocate
State of West Bengal.*

[Signature]
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No. -6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

[Signature]
DEPONENT

.11 DEC 2024

(9)



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 59/Env./Howrah

Date: 28/11/2024

To: The Chief Environment Officer
Environment Department

Sub: - Submission of ATR i.c.w. Compliance of the order passed by Hon'ble NGT, Eastern Zone Bench, Kolkata on 26-09-2024 in connection with M.A No.22/2023/EZ in O.A No. 06/2016/EZ [Subhas Datta -Vs- State of West Bengal & Ors]

Ref: - Your letter vide no. 1975/ENV-15017/20/2021 dated 04-10-2024.

Sir,

In reference to the above, a joint coordination meeting was held on 21-11-2024 at 3 PM in the office of the undersigned in presence of all stakeholders (Minutes of the Meeting are enclosed) where latest developments on the matter of compliance of orders of Hon'ble NGT were discussed. On the basis of those discussions, the following ATR has emerged:

1. Progress in the matter of construction of proposed STP and Garland Drain at Santragachi Jheel by KMDA, GAP, W&S Sector

- a. As reported by the Engineers of the GAP Wing, W&S sector of KMDA, the work namely Pollution Abatement at Santragachi Jheel including Interception and Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant had already received administrative approval and fund sanction. Accordingly, DPR had already been prepared as well as tendering process had been completed. Work order has been issued on 12.08.2024 and project completion timeline is 12 months.
- b. Survey works have already been completed and work on approach road to the STP site has started on 25.11.24. The design of STP and garland sewer pipeline work has been submitted to Jadavpur University for vetting and is in progress.
- c. Some permissions for lease/licensing of land for STP and Garland Drain are pending from SE Railway authorities and payment matters for the lease are being pursued by UDMA Department.



- d. It was reiterated by KMDA during the meeting that **encroachments along the banks of the waterbody would not be any hindrance** to the execution of the works.

The current status of Santragachi STP as received from the GAP(W&S Sector), KMDA is annexed herewith and marked as **A - 1**.

2. Maintenance and Water Hyacinth Clearance at Santragachi Jheel by HMC through Biodiversity Board

- a. The maintenance works for clearing of water hyacinth from Santragachi Jheel in preparation for the seasonal migration of birds by Howrah Municipal Corporation is expected to be initiated shortly.

3. Progress in the matter of Removal of Encroachments around Santragachi Jheel

- a. As per letter of Asst. Divl. Engineer, S.E. Rly. Santragachi to the Dy. Commissioner of Police (South Division), Howrah Police Commissionerate vide No: SRC/L/5/Jheel/24/1005 dated 11.11.2024 an eviction drive was proposed on 21.11.2024. Accordingly, a joint visit of police, civil administration and railway officials was conducted at Santragachi Jheel on 16.11.2024 to survey the ground situation and discuss the plans for encroachment removal drive with the Railway officials and the assistance solicited for the same.

The photocopy of the letter of Asstt. Divl. Engineer, S.E. Railway, Santragachi is annexed herewith and marked as **A - 2**.

- b. Extensive publicity through miking and public announcement was done by the Railway Authorities from 18.11.2024 onwards in the Santragachi Jheel complex for information dissemination about the upcoming eviction drive.
- c. However, in view of several verbal requests and a written petition received from the Santragachi Jheel Par Shop Keepers Welfare Association on 20.11.2024 on behalf of the nearly 130 small shops and nearly 700-800 affected family members residing around the Jheel complex, for taking a sympathetic view of their case and arrange for their rehabilitation and resettlement, a coordination meeting was convened on 21.11.2024 to hear their concerns and arrive at an amicable solution, if possible.

The photocopy of prayer submitted by Santragachi Jheel Par Shopkeepers' Welfare Association dated 20.11.2024 and the copy of notice of the coordination meeting scheduled on 21.11.2024 are annexed herewith and marked as **A - 3 & A - 4** respectively.

- d. The representatives from Santragachi Jheel Par Shop Keepers' Welfare Association informed that they have been functioning and/or residing in the Santragachi Jheel Area for the last 70 years, with the tacit consent of the Railway authorities until a few years ago and have nowhere else to go. They proposed that they may be rehabilitated on compassionate grounds, and

(11)

provision may be made for shifting them to a nearby vacant railway land. They further pleaded that their sudden dislocation may not only severely disrupt their personal lives and livelihood but also cause major inconvenience to the public as they have been providing many public amenities for the railway passengers and tourists visiting the Jheel complex. They have re-submitted their proposal for rehabilitation to the District Magistrate, Howrah on 25.11.2024.

The photocopy of the minutes of the aforesaid meeting and the prayer dated 25.11.2024 of Santragachi Jhil Par Shop Keepers' Welfare Association are annexed herewith and marked as **A - 5 & A - 6** respectively.

- e. The District Magistrate, Howrah has forwarded their request and proposal to the DRM, SE Railway, Kharagpur Division vide Memo No.: 58 /Env. /Howrah dated 28 /11/2024 and may be taken up for further discussion if agreed by the Railway authorities.

The photocopy of the letter of the District Magistrate, Howrah sent to the DRM, S.E. Railway, Kharagpur Division is annexed herewith and marked as **A - 7**

4. Initiative on Handicrafts through Water Hyacinths using Self-Help Groups for livelihood generation and environment protection

The District Rural Development Cell, Howrah has taken up a unique initiative of training Self-Help Groups in manufacturing Handicrafts using water hyacinths which will not only serve as a source of livelihood for rural women but also protect the environment by reducing infestation of water bodies like the Santragachi Jheel and improve its ecosystem by utilizing the aquatic plants for productive purposes.

A short note on the above initiative has been annexed and marked as **A - 8**.

This is for your kind information and taking necessary action.

Thanking you.

Encl: - As Stated.



Yours faithfully,


District Magistrate
Howrah

A-1

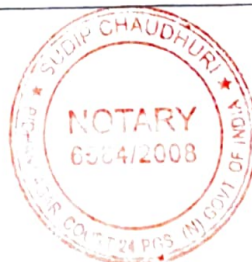
(12)

Action Taken Report on Santragachi STP as on 26.11.2024

Project Name: Pollution abatement at Santragachi Jheel including Interception & Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant.

Tender No 01/SE(N)/Gap/W&S/KMDA of 2024-25

Sl No.	Description	Action Taken
1	Preparation of AA&FS	DPR has been prepared by KMDA amounting to Rs. 28.82 Crore and uploaded in RSP portal on 03/09/2021 vide project ID KMDA/2021-2022/A-00026 for necessary AA&FS. AA&FS has been issued vide memo no. 597/UDMA-13014(11)/45/2023-BDG-MA SEC dated 26/06/2024.
2	Tendering Process	Tender process (5 th Call) concluded. LOI has already been issued vide Memo no. 50/SE(N)/GAP/W&S/KMDA/W-01(24-25) dated 16/07/2024. Project Completion time is 12 (twelve) months from the date of issuance of Work Order.(Work Order issued on dated 12/08/2024)
3	Lease/licensing of STP land and Garland Drain	<p><u>South Eastern Railway permission for Santragachi STP land:</u></p> <p>An application had been made in LSPS portal vide SER-KGP-2023-LS-21, dated 02/11/2023. Final demand note from S.E. Railway was received for an amount of Rs. 2, 44,588/- including 18% GST on 02/04/2024. The amount already paid to SE Railway as lease charge fee for 35 years. The permission letter has been issued by SE Railway for setting up of Sewage Treatment plant (WSP type) vide their letter no. W/L. Cell/STP/2023-LS-21 dated 24/05/2024 of the Sr. Divisional Engineer (East), S.E. Railway, Kharagpur.</p> <p><u>South Eastern Railway Permission Garland Drain for Santragachi STP:</u></p> <p>The initial application for leave permission for the sewer line at Santragachi STP (Application ID SER-KGP-2023-WL-103, dated 07/12/2023) submitted through the RBCS portal was rejected/dropped.</p> <p>A subsequent joint memorandum with ADEN, SE railway (dated 29/12/2023) identified the total area needed for the sewer line as 3020 Sqm. This was considered in the application for lease/licensing for STP land (SER-KGP-2023-LS-21, dated 02/11/2023).</p> <p>However, the area for the garland drain was excluded from the application vide SER-KGP-2023-LS-21, dated 01/03/2024, requiring a fresh application for garland drain. As discussed with ADEN, SE Railway, a fresh application has been initiated in LSPS portal vide SER-KGP-2024-LS-09 dated 05/03/2024 which is under South Eastern Railway for further process.</p>



(12)

Subsequently, a Lease Charge Sheet amounting to Rs. 1, 63, 06,946.56 has been claimed from the SE Railway, and the Lease Charge Sheet documents have been digitally signed on 06/03/2024 and forwarded to SE Railway on 06/03/2024.

A Final Demand Note amounting to Rs. 1,92,42,196 94 was issued by the South Eastern Railway on 17/04/2024. The matter has been forwarded to UDMA, GoWB vide e-file compute no. 944089 dated 24/04/2024 for fund approval to facilitate the payment of the demanded amount to obtain permission for the laying of the garland sewer network.




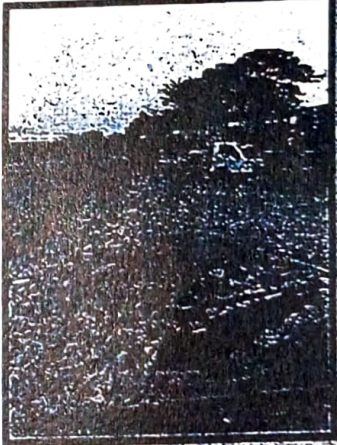
Furthermore, a letter has been issued to DRM, SE railway, Kharagpur division vide 95/1(12)/(Law)/UDMA-15011(15)/17/2020-LS-UD SEC-Dept. of UDMA dated 21/05/2024 of the Sr. Special Secretary, UD&MA Dept. GoWB for "full waiver" the lease charges for garland drain. In response, the Divl. Rly. Manager, S.E. Railway issued a letter dated 30/05/2024 stating that there is no provision for full waiver regarding land license fee as per Railway Board's Master Circular policy.

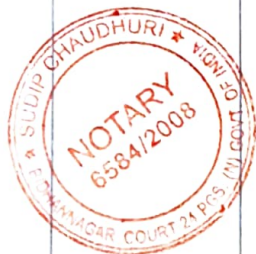
However, the letter which had been submitted by Superintending Engineer, North Circle, GAP Wing, W&S Sector, KMDA vide Memo no. 52/SE(N), GAP/W&S/KMDA/24-25/W-01/(24-25) dated 18/07/2024 of the for permission had been dropped and Approval for lease permission for laying garland sewer pipeline from SE Railway is still pending.

A meeting regarding issues evolving NGT held on 21/11/2024 at Howrah New Collectorate Building, the above matter has been discussed and DM Howrah will look after on the pending matter with UDMA Dept.



(14)

<p>4</p>	<p>Survey Work is completed</p>	<ul style="list-style-type: none"> • Site Cleaning, Topography survey and Levelling work started on 23/08/2024 and Topography survey drawing submitted on 22/10/2024 and proposed gravity pipeline survey drawing submitted on 22/10/24. • Approached road to the proposed STP is given by the S.E railway on 25.11.2024. Work has been started accordingly • Photos of approached road : <div style="display: flex; flex-wrap: wrap; justify-content: space-around;">     </div>
<p>5.</p>	<p>Design of STP and garland sewer pipeline work in progress</p>	<p>Rectified drawing of proposed gravity pipe line and others design-drawing submission is pending from the end of M/s DS Consortium. Design of STP and garland sewer pipeline work done and the mentioned works are being submitted to Jadavpur University for vetting</p>



Phari
26/11/24
Signature of EE
Executive Engineer
Division-GAP (ED-I)
K.M.D.A

Haldin
26.11.24
Signature of SE
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A

K. Karan
26/11/24
Signature of CE
Chief Engineer
Water & Sanitation Sector,
GAP Wing, K.M.D.A

SOUTH EASTERN RAILWAY

No : SRC/L/5/Jheel/24 / 1005

Office of the
Asstt. Divl. Engineer,
S. E. Rly. Santragachi,
Date : 11.11.2024.

A-2

To,
The Dy. Commissioner of Police (South Division),
Howrah Police Commissionerate,
Govt. of West Bengal,
Kona Expressway,
P. O : Santragachi.
Dist : Howrah.
West Bengal.



Sub : Deputation of staff on 21.11.2024 for eviction of unauthorised encroachers from Railway area beside the periphery of *Santragachi Jheel* for proper preservation of *Ecological Balance of Santragachi Jheel* as per Order of the Hon'ble *National Green Tribunal (NGT)*.

Ref : (i) This office previous letter no.
(a) SRC/L/5/Jheel/23/1195, dt. 05.12.2023.
(b) SRC/L/5/Jheel/23/1121, dt. 08.11.2023.
(c) SRC/L/5/Jheel/23/939, dt. 16.09.2023.
(ii) The Hon'ble *National Green Tribunal (NGT)*, Special Bench's Final Order, dt. 04.07.2022, passed in Original Application no. 06/2016/EZ (Copy enclosed)

In connection with the above subject, kindly refer to the Hon'ble NGT's order as enclosed herewith and mentioned under ref. no. (ii). It is intimated to your kind notice that the eviction of all unauthorised encroachments beside *Santragachi Jheel* is urgently required for proper follow up of all the directions of the Hon'ble Tribunal as well as preservation of *Ecological Balance* of the above mentioned area.

Considering the above facts, an eviction programme is scheduled on 21.11.2024 from 11:00 hrs. onwards. Sri Shyamal Ghosh, SSE/Works/Santragachi (Mob : 9002081266) will be the coordinator from this end. In this context, this is to inform you that all observations made by Hon'ble Court of NGT has been complied by Railway. Hence you are requested to look into the matter and kindly adopt measure to mobilize enough Police Force to maintain Law and Order at eviction site on the particular date.

Your kind cooperation in this regard is earnestly needed.

Sudip Chaudhuri
11/11/24
Asstt. Divl. Engineer,
S. E. Rly. Santragachi.
(Mob : 9002081219)

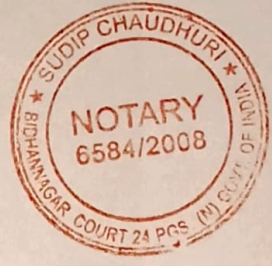
- C/- (i) ✓ OC/Santragachi P.S/Howrah City Police for information and necessary action please.
(ii) ASC/SRC at SHM for information & necessary action please.
(iii) PC/RPF/G/SRC for information & necessary action please.
(iv) DEN/East/KGP for kind information please.
(v) SSE/Works/SRC for information and advise to submit the report to the undersigned accordingly.

(49) 16

West Bengal Form No 264



Certificate of Registration of Societies
WEST BENGAL ACT XXVI of 1961
No. S0041144 of 2023-2024



I here by certify that SANTRAGACHI JHEEL PAR SHOP KEEPERS' WELFARE ASSOCIATION has this day been registered under the West Bengal Societies Registration Act, 1961.

Given under my hand at Howrah this 21st day of February Two Thousand and Twenty Four.

Signature valid
Digitally signed by Sukanta Malakar
Date: 2024.02.24 16:51:29 IST

Registrar of Firms, Societies &
Non-Trading Corporations
West Bengal

ACJP-A 1076-2003-04-1,10,000

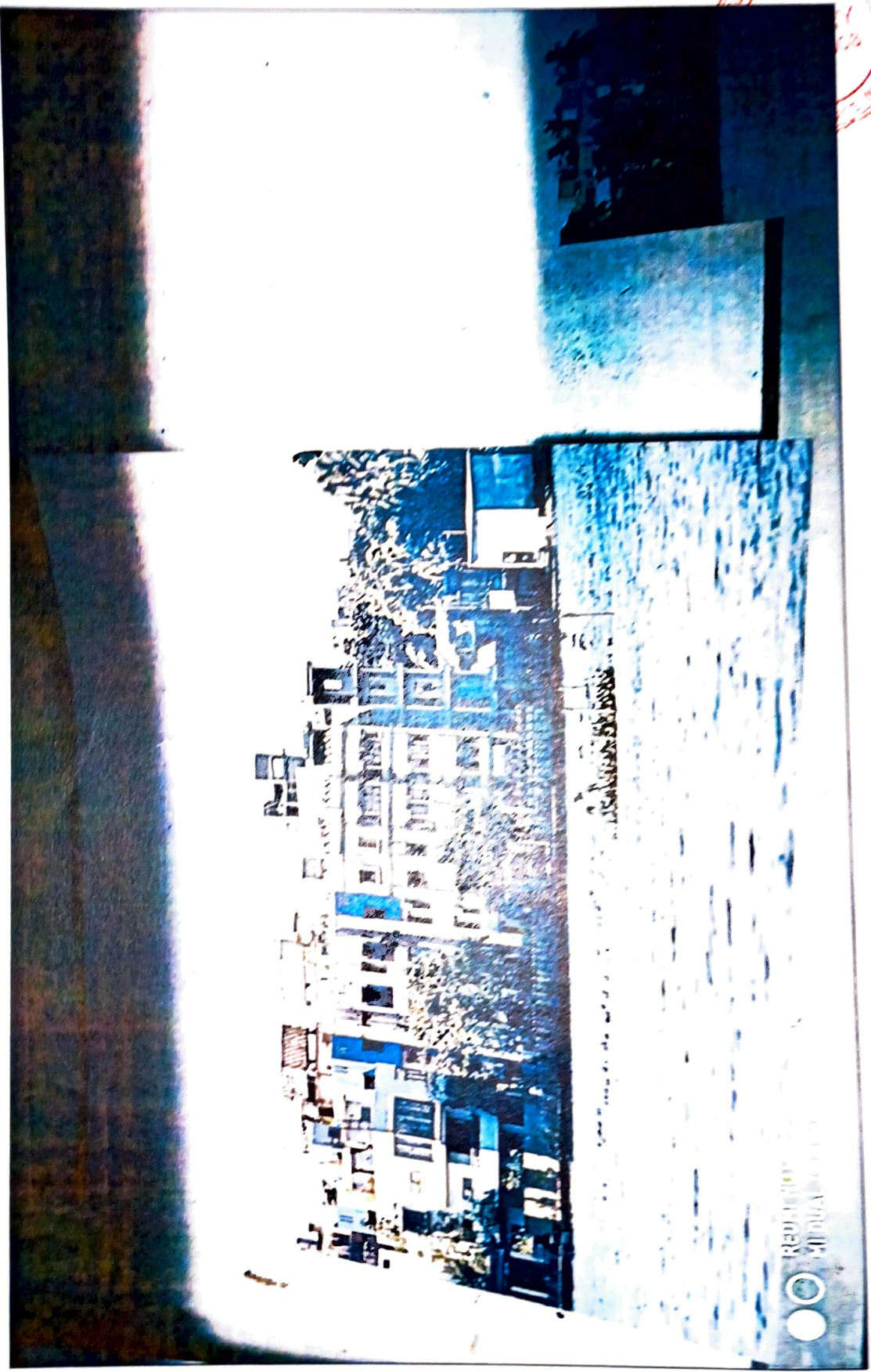
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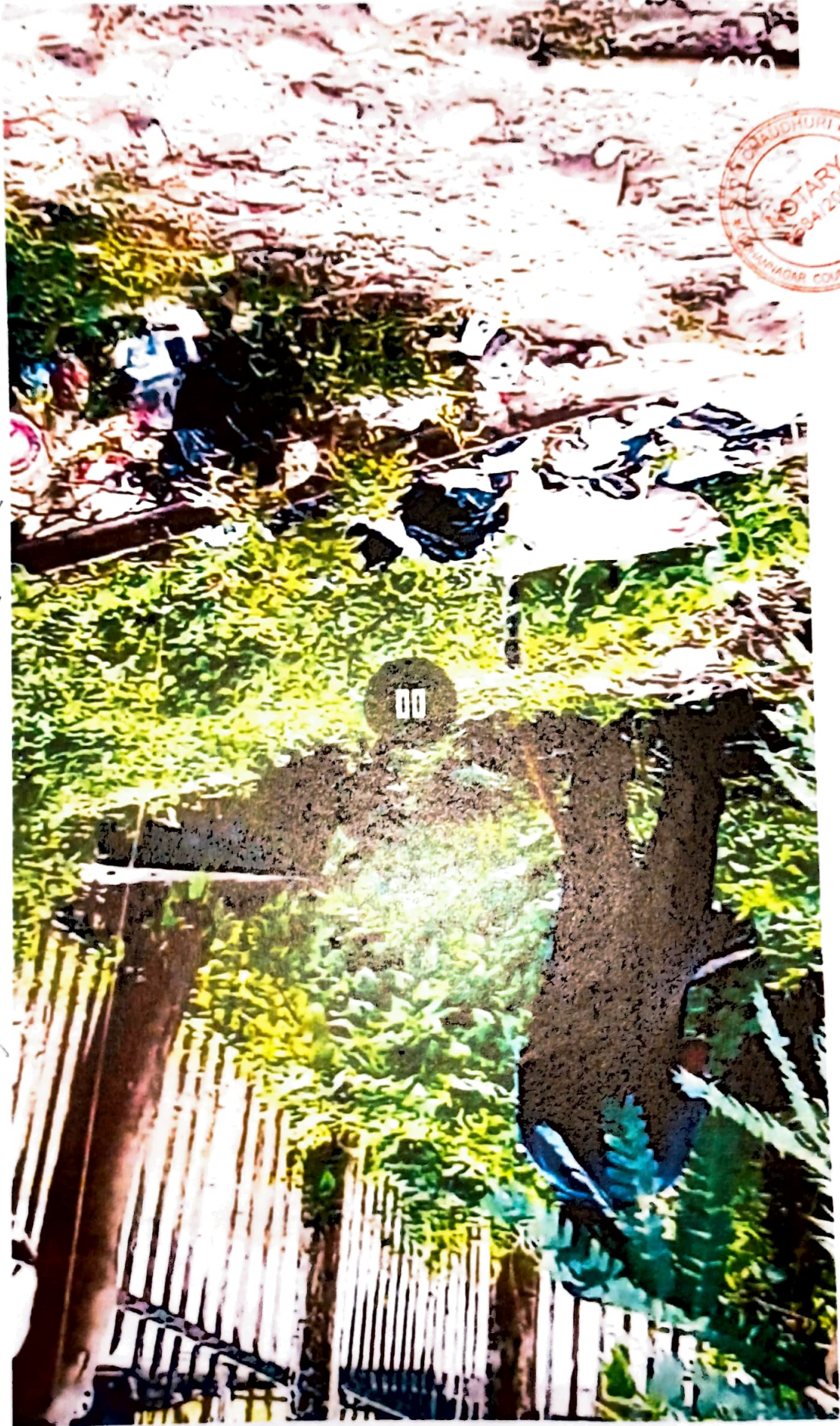


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MI DUAL CAMERA



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(25)

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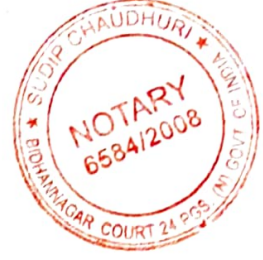
① Sainibagachi Rly Admission for 2006-2007 2006-2007 G.P. Chinar



COURT 24 2008 (N) COURT OF APPEAL
 2008
 2008

(26) 28

Government of West Bengal
Office of the District Magistrate & District Collector
Howrah
(Environment Cell)



MEETING NOTICE

Sub: Urgent meeting on Issues evolving out Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with M.A No.22/2023/EZ in O.A No. 06/2016/EZ [Subhas Datta -Vs- State of West Bengal & Ors.]

To: The Attendees as per Undermentioned List

Sir/Madam,

In connection with the above subject and reference, an urgent meeting will be held on **Thursday, 21-11-2024 at 3:00 pm** in the **3rd Floor DM Conference Hall, Howrah New Collectorate Building.**

You are requested to make it convenient to attend the meeting on the above-mentioned date, time, and venue.


District Magistrate
Howrah

Memo No. 56(2)/Env. /Howrah

Date: 20-11-2024

Copy forwarded for information with a request to **attend the meeting** to: -

- (1) Smt. Nandita Chowdhury, Hon'ble MLA, Howrah Dakshin.
- (2) Dr. Sujay Chakraborty, Hon'ble Chairperson, Board of Administrators, HMC.


District Magistrate
Howrah

Memo No. 56(2)/1(8)/Env. /Howrah

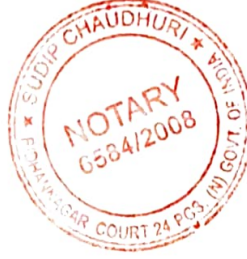
Date: 20-11-2024

Copy forwarded for information with a request to **attend the meeting** to: -

1. The Divisional Railway Manager, Kharagpur Division, S.E. Railway.
2. The Commissioner of Police, Howrah Police Commissionerate.
3. The Chief Engineer, GAP W&S Sector, KMDA.
4. The Dy. Commissioner of Police, South Division, Howrah Police Commissionerate.
5. The Executive Engineer, EB-1, GAP, W&S Sector, KMDA.
6. The Sub Divisional Officer, Sadar Sub-Division, Howrah.

27 21

7. The Sr. Divisional Engineer (East), S.E. Railway, Kharagpur.
8. The Officer-in-Charge, Santragachi Police Station. He is also requested to serve this meeting notice to the President & Secretary of the Santragachi Jhil Par Shop Keepers' Welfare Association.



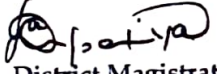

District Magistrate
Howrah

Memo No. 56(2)/1(8)/1(2)/Env. /Howrah

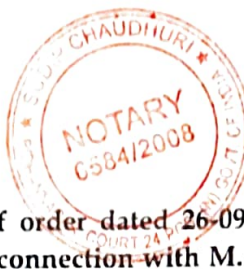
Date: 20-11-2024

Copy forwarded for information with a request to **attend the meeting** to: -

1. Md Israil, President, Santragachi Jhil Par Shop Keepers' Welfare Association.
2. Sri Pinak Kr Ghosh, Secretary, Santragachi Jhil Par Shop Keepers' Welfare Association.


District Magistrate
Howrah

25 (22)



A-5

Minutes of Meeting on Issues evolving out of order dated 26-09-2024 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with M.A No.22/2023/EZ in O.A No. 06/2016/EZ [Subhas Datta -Vs- State of West Bengal & Ors.]

Date : 21-11 -2024 Time: 3 PM Venue: 3rd Floor Conference Hall, NAB, Howrah

Dr. P. Deepap Priya, IAS , District Magistrate, Howrah chaired the meeting and the meeting started in presence of representatives from Howrah Police Commissionerate, South Eastern Railway (Kharagpur Division), Howrah Municipal Corporation, K.M.D.A. (GAP Wing) and Santragachi Jhil Par Shop Keepers' Welfare Association. She initiated the discussion by citing the order dated 26-09-2024 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with the aforesaid matter. After threadbare discussion following action points emerged :-

- The work namely Pollution Abatement at Santragachi Jheel including Interception and Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant is to be expedited by the GAP, W&S sector of KMDA for prevention of pollution of Santragachi Jheel for which they need administrative support for removal of a hutment at the access point to the site of proposed STP and identification of a suitable parcel of land for construction of a community toilet in the vicinity of the Santragachi Jheel. Further, they requested that any changes in the drainage plan may be proposed at the earliest so that they may be incorporated in the design stage itself. (Action point: GAP, W&S sector of KMDA, Railway Authorities, District Authorities, HMC)
- The maintenance works for clearing of water hyacinth from Santragachi Jheel by concerned agency engaged by Howrah Municipal Corporation should be initiated at the earliest, preferably within the month of November, 2024 (Action point : Howrah Municipal Corporation).
- The representatives from Santragachi Jhil Par Shop Keepers' Welfare Association informed that there are around 130 shops and 34 dwellings in the Santragachi Jheel area which have been functioning and/or residing for the last 70 years, with the tacit acquiescence of the Railway authorities until a few years ago, and have nowhere else to go. They proposed that they may be rehabilitated and provision may be made for shifting the market to the parcel of vacant land on the eastern side of the Station complex for construction of market complex for which lease in favour of the association may be granted by the Railway Authority. They further intimated that the shops are providing various public services and amenities to the passengers and tourists visiting the railway station complex and the Santragachi Jheel and their sudden dislocation may cause

(27) 26

inconvenience to the public. [Action point : South Eastern Railway (Kharagpur Division)].

- The Santragachi Jhil Par Shop Keepers' Welfare Association informed that they had previously prayed for grant of lease of vacant Railway land for their rehabilitation but there had been no progress in this matter till date. The Association will re-submit the proposal of their rehabilitation through grant of lease of vacant railway land and ensure that no garbage is dumped into the Santragachi Jheel by the shops. (Action point : Santragachi Jhil Par Shop Keepers' Welfare Association)
- The Railway Authority informed that they have future plans of shifting the existing railway track southwards for which the proposed vacant parcel of land in question may be used. However, they would explore the option of identifying any vacant railway land for the rehabilitation programme subject to approval of competent authority of Railway. [Action point : DRM, South Eastern Railway (Kharagpur Division)]

No issues being left for discussion, the meeting ended with vote of thanks to and from the chair.


District Magistrate,
Howrah



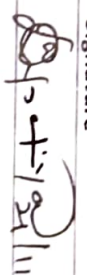




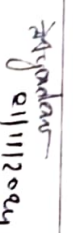
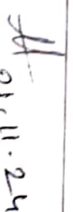
Urgent meeting on Issues evolving out of Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with M.A No.22/2023/EZ in O.A No. 06/2016/EZ |Subhas Datta -Vs- State of West Bengal & Ors.]

Date: 21-11-2024

Time: 3 PM

Venue: 3rd Floor Conference Hall, NAB, Howrah



Sl No.	Name	Designation	Contact No.	Signature
1	Dr. P. Deepap Priya, IAS	DM Howrah		
2				
3	Azar Zia	ADM (L), Hwt		
4	Amrita Summan Singh	SDO Sadara		
5	Biswajit Mukherjee IAS	Deputy Commr, Hwt	9735000747.	 21.11.2024
6	S. M. AZIM	ADCP, South. HPC	9147889328	
7	MANISH KR. YADAV	ADCP, South II HPC	7838468637	 21/11/2024
8	SAHIB SENAPATI	O/c Southugada, PS HPC	9147889283	 21.11.24



9	Bishwarup Pal.	Asst. Secretary SRE Shop Keeper	8910647560	spol.
10	Pinaly Kumar Ghosh	Secretary SRE Shopkeeper President SRE Shop Keypm	9830380764 9836662919	spol.
11	Dilip Kumar Majhi	SRE Shop Kare	9830028821	
12	Banua Chandra	SRE Shop Kare	9830028821	
13	Surendra Kumar Sinha	ADEN/SRE	9002081219	Sinha
14	S.K. Ghosh	SSE/W/SRE	9002081266	
15	Hanuman Prasad Sachukhan	OE S.M.	8336900280	
16	Sarbajit Sinha	OE Kare Officer Emv.	9804221409	Spol.
17	M. Anand Kumar Das	ADEN/ OE	983330702	

HT 28



18	Subanits Pd Chaudhuri	Executive Engineer (Civil), KMDA	9433468462	
19	Prasanna Barua Mallick	Assistant Engineering (Civil), KMDA.	9804893100	Prasanna 21/11/24
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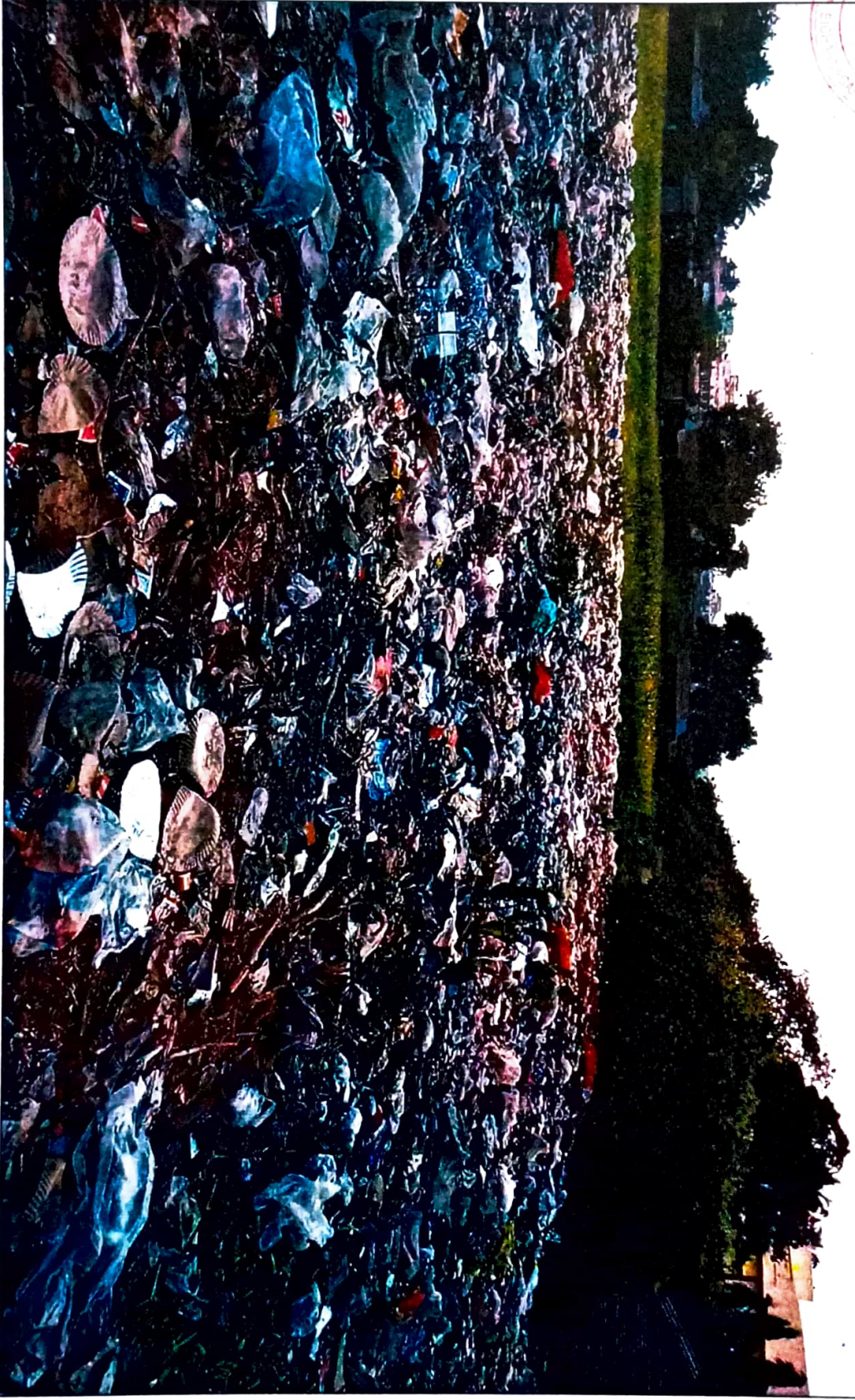
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EMPTY AREA (SRC)

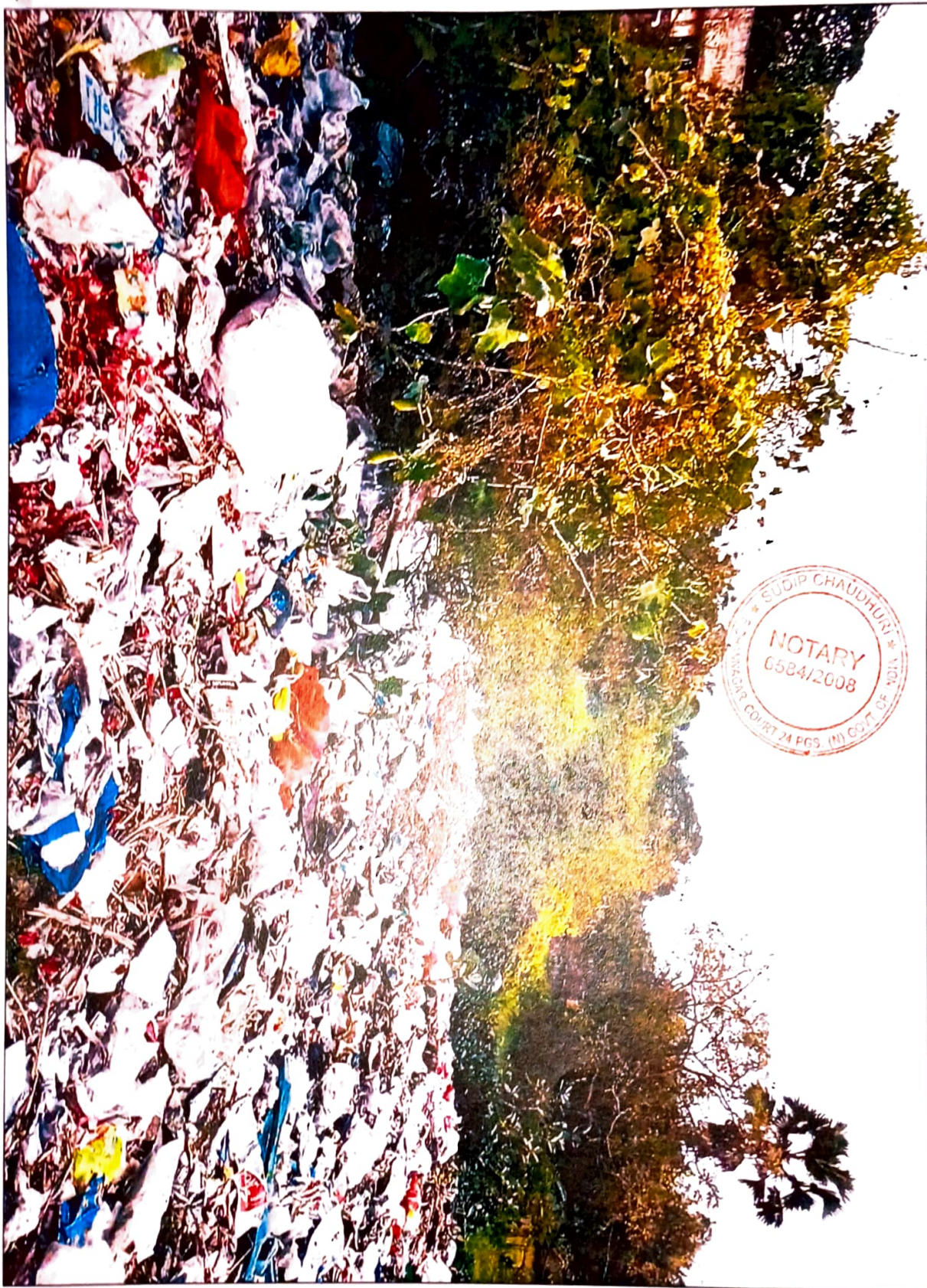


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SUDIP CHAUDHURI
NOTARY
6584/2008
GOVT. OF INDIA
COURT 24 PCS

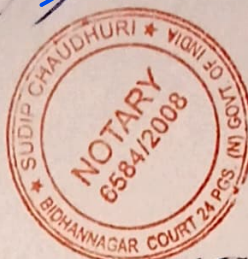
(20) 3/2



(87) 37



Road



GOVERNMENT OF WEST BENGAL
OFFICE OF THE DISTRICT MAGISTRATE & DISTRICT COLLECTOR
HOWRAH
(ENVIRONMENT CELL)

Memo No.: 58/Env./Howrah

Date: 28/11/2024

To: The Divisional Railway Manager
 South-Eastern Railway, Kharagpur Division.

Sub : Request for rehabilitation of the encroachers in the bank of the Santragachi Jheel through grant of lease of vacant railway land.

**Ref. : (1) Minutes of the Meeting held on 21-11-2024.
 (2) Order passed by Hon'ble NGT, Eastern Zone Bench, Kolkata on 26-09-2024 in connection with M.A No.22/2023/EZ in O.A No. 06/2016/EZ [Subhas Datta -Vs- State of West Bengal & Ors]**

Sir,

With reference to the subject captioned above, please find enclosed the prayer submitted by Sri Pinak Kumar Ghosh, Secretary, Santragachi Jheel Par Shop Keepers' Welfare Association on 25-11-2024 seeking the rehabilitation in favour of the encroachers on a vacant railway land as cited in his letter.

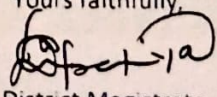
You are aware that a joint meeting was held on 21-11-2024 at 3 PM in the office of the undersigned in presence of all stakeholders such as Howrah Police Commissionerate, South-Eastern Railway (Kharagpur Division), Howrah Municipal Corporation, K.M.D.A. (GAP Wing) and Santragachi Jhil Par Shop Keepers' Welfare Association to discuss on issues evolving out of order dated 26-09-2024 passed by Hon'ble NGT, Eastern Zone Bench, Kolkata in connection with the instant matter. In the said meeting it was resolved that Santragachi Jhil Par Shop Keepers' Welfare Association will resubmit the proposal for their rehabilitation through grant of lease of vacant railway land. The minute of the aforesaid meeting is annexed herewith for your kind appraisal.

In view of above, you are requested to kindly look into the matter sympathetically & take positive endeavours regarding rehabilitation of the encroachers through grant of lease of vacant railway land.

Thanking you.

Encl: - As stated.

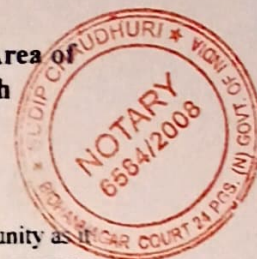
Yours faithfully,


 District Magistrate
 Howrah

(29) 3/5

A-8

Training on Water Hyacinth Handicrafts for the Women : A New Area of Livelihood Intervention under Anandadhara, DMMU Howrah



Introduction

The role of self-help group has emerged as the key to economic growth of the community as it accumulates thrift fund of the poor and weaker sections of the community particularly women. The progress of women run self-help groups in West Bengal is quite remarkable and in the district like Howrah there is about forty thousand SHGs of women. Varieties of economic activities are being taken up by women involved with SHGs in the sectors including trading, manufacturing and services. Some of them are related to readymade garments making, handloom, food items, jute bag making, imitation jewellery, batik, food processing, etc.

District Mission Director and District Magistrate Howrah has observed that in the district of Howrah water hyacinth or kachuripana is covering ponds and other water bodies resulting into severe damage to aquatic life form. It is slowly taking a shape of environmental threat. This is removed by various measures of district administration and left to decay which releases toxic gases. Found mostly around Domjur, Bally Jagacha and Sankrail Block including the waterbodies adjacent to Santragachi Railway Station. Keeping in view of this, the District Mission Director, wanted to involve women SHG members for taking up an innovative project utilising these water hyacinth for their livelihood promotion by giving them holistic training for making handicrafts from the dried water hyacinth fibre. Strings of fine fibre are being interlinked or woven to form a cord used for making various types of usable and decorative items. The products range from kitchen items like tray, coaster, basket as well as jewellery items, box etc. It also includes office items like pen stand, file, folder, note pad etc. Accordingly, initiative was taken by the Project Director by organising a training programme on these water hyacinth handicrafts products making and livelihood promotion for the women of SHGs. **District Magistrate Howrah** is trying to convert the "Terror of Bengal" into a source of livelihood for rural women, a holistic approach which will result in reduction in environmental degradation, skill development leading to livelihood generation and finally woman empowerment.



District Magistrate, Howrah along with Project Director, DRDC Howrah and SDO Sadar are interacting with the trainees



The Trainer of SPF and Official of DRDC Howrah visiting the training

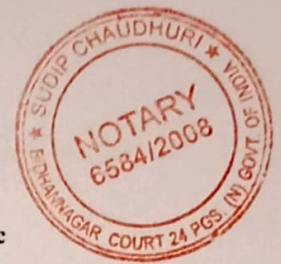
SUSTAINABILITY THROUGH TRAINING

The sustainability of training initiative is crucial for ensuring long-term impact and benefits for participants and the community. Here are key factors that contribute to the sustainability of such a project:

1. **Holistic Training Approach:** Effective programs integrate comprehensive training that covers not only technical skills but also business management, financial literacy, marketing, and soft skills development. This equips participants with a well-rounded skill set necessary for entrepreneurship.
2. **Local Context and Needs Assessment:** Projects that are tailored to the specific economic, social, and cultural context of the community are more likely to be relevant and sustainable. Conducting thorough needs assessments ensures that the training addresses real challenges and opportunities.
3. **Monitoring and Evaluation:** Implementing robust monitoring and evaluation mechanisms helps track participants' progress, assess the program's impact, and identify areas for improvement. This data-driven approach informs program adjustments and ensures continuous effectiveness.
4. **Access to Resources and Support Services:** Providing access to ongoing mentorship, coaching, access to markets, financial services, and networking opportunities is crucial. This support helps participants to navigate challenges and sustain their businesses post-training.
5. **Empowerment and Inclusivity:** Promoting gender equality, social inclusion and empowering marginalized groups within the program fosters sustainable development and economic growth across diverse populations.

By addressing these factors, this project can enhance its sustainability, foster economic resilience among participants and contribute to long-term community development.

(41) 32

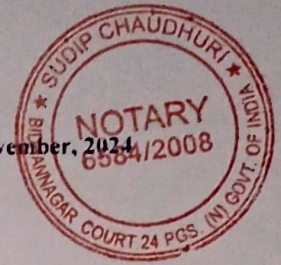
**Proposed outcome of the training project:**

The proposed outcomes of this project typically aim to achieve significant positive impacts on participants, their communities, and broader socio-economic factors. Here are some key proposed outcomes:

1. **Enhanced Entrepreneurial Skills:** Participants acquire practical skills in business planning, financial management, marketing, and operations, enabling them to start and manage sustainable enterprises.
2. **Income Generation and Employment:** Successful entrepreneurs generate income not only for themselves but also potentially employ others, contributing to local economic growth.
3. **Poverty Alleviation:** By creating sustainable livelihoods, this program helps lift individuals and families out of poverty, improving their quality of life and reducing dependency on external aid if any.
4. **Empowerment of Marginalized Groups:** Programs often target marginalized groups empowering them economically and socially.
5. **Increased Financial Inclusion:** Training in financial literacy and access to financial services empower participants to manage finances effectively and access credit for business growth.
6. **Environmental Sustainability:** Programs may incorporate principles of sustainable business practices, promoting environmental responsibility and resilience to climate change impacts.
7. **Replicability and Scalability:** Successful program model can be replicated in other communities or scaled up to reach more beneficiaries, multiplying the program's impact.
8. **Social Impact:** Beyond economic gains, this program contributes to social cohesion, empowerment, and community pride, fostering a positive societal impact.

These outcomes collectively aim to create a sustainable cycle of economic empowerment and community development, leveraging entrepreneurship as a catalyst for positive change.

Government of West Bengal
 Department of Urban Development and Municipal Affairs
 (Municipal Affairs Branch)
 Nagarayan, 6th floor,
 DF-8, Sector- 1, Salt Lake City, Kolkata - 700 064



No. 1086/UDMA-13014(11)/9/2024-BDG-MA SEC

Dated, 19th day of November, 2024

From: The Joint Secretary to the Govt. of West Bengal
 To: Chief Executive Officer,
 Kolkata Metropolitan Development Authority (KMDA)

Sub: Revised AA & FS for the scheme issued vide no. 597/UDMA-13014(11)/45/2023-BDG-MA SEC dated 26.06.2024.

Sir,

I am hereby directed to refer to the scheme as received from you and to accord Administrative Approval as following.

Name of the Scheme	AA & FS Amount (Rs. In Lakh)	H/A	Phasing of expenditure (Rs. In Lakh)
Pollution abatement at Santragachi Jheel including Interception & Diversion (I&D) Network, Pumping Station and Sewage Treatment Plant	3074.42	72-2217-05-192-067-35-00-V	2024-2025-(1913.42) 2025-2026-(77.40) 2026-2027-(77.40) 2027-2028-(77.40) 2028-2029-(77.40) 2029-2030-(77.40) 2030-2031-(77.40) 2031-2032-(77.40) 2032-2033-(77.40) 2033-2034-(77.40) 2034-2035-(77.40) 2035-2036-(77.40) 2036-2037-(77.40) 2037-2038-(77.40) 2038-2039-(77.40) 2039-2040 (77.40)

The Administrative Approval mentioned above is subjected to:

- i) Strict observations of all relevant Financial Rules & Regulations including E-Tender rule vide Finance Department Memo. no. 3103-F(Y) dated 27.07.2022.
- ii) Timely completion of work to avoid escalation of cost.
- iii) Adherence to the online EMD receipt/refund as per FD Memo. no. 3975-F(Y) dated 28.07.2016 read with Memo. no. 2365-F(Y) dated 12.04.2018

Necessary fund will be released in due course from the above head as per availability of fund upon receipt of all e-tender documents like-NIT, work order, comparative statement etc.

This is issued in concurrence of Group N U.O. No.2590 dated 05.11.2024 and Group R U.O. no. Group R 2024-2025 0202 dated 06.11.2024 of the Finance Department.

Joint Secretary to the
 Government of West Bengal

No. 1086/1(3)/UDMA-13014(11)/9/2024-BDG-MA SEC
 Copy forwarded for information and necessary action to:

Dated, 19th day of November, 2024

1. Finance Department (Gr.N/R), Government of West Bengal
2. P.S. to HMIC, Department of UDMA
3. Financial Advisor, Department of UDMA

Joint Secretary to the
 Government of West Bengal



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 051 /Gen (S.C. Cell)/Commr./2024-25

Dated : November 26, 2024.

The Chief Environment Officer,
Environment Department,
Prani Sampad Bhavan, 5th Floor,
LB – 2, Sector – III,
Salt Lake,
Kolkata – 700106.



Sub : Updated Status Report in respect of various on-going MA/ OA before the Hon'ble NGT, Eastern Zone –

Reg.

Ref : Your Memo No. 2338/ENV-15017/15/2024, dated 25.11.2024.

Sir,

Apropos of the above, following is the updated status report in respect of the ongoing MA/ OA before the Hon'ble NGT, Eastern Zone for favour of your information and further required action please :

Sl. No.	O.A. / MA No.	Case Reference	Updated Status Report
01.	MA12/2024/EZ arising out of OA. No. 14/2017/EZ	Tribunal on its own motion – Kestopur & Bgjola Canals	Not related with the HMC
02.	OA No. 40/2024/EZ & OA No. 33/2024	Ankur Sharma vs. State of West Bengal & Ors. Subhas Dutta vs. State of West Bengal & Ors.	<ol style="list-style-type: none"> 1. No Certificate of Establishment (Trade License) has been issued by the HMC to any of the establishments in the unorganised clusters along the bank of Bichali Ghat involved in extraction of gold & silver. Since, this activity is being carried out in the land owned / controlled by the S.P. Mukherjee Port Trust (formerly KoPT), primary responsibility for their eviction and further relocation as per norms according to the availability of suitable land lies with the Authority of the Port Trust in cooperation with the Civil / Police administration. HMC, however, will extend its co-operation in this regard limited to the role to be played by the ULB in this regard. 2. The same is applicable for the unauthorised Cattle Shed operating along the bank of Bichali Ghat. 3. HMC is constant interaction with the Estate Department of S.P. Mukherjee Port Trust (formerly KoPT) for finalizing a suitable parcel of land for construction of CT / PT near the Ramkrishnapur / Bichali Ghat, Howrah. Once the "NOC" is received from the Port Authority, HMC will construct the toilets at suitable places as per its own arrangement, copy of the references



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



			<p>made in this regard is enclosed.</p> <p>4. HMC has blocked the C.E. in respect of the laundry M/s Band Box situated at the bank of Topiwala Ghat, again a port owned land, which is the source of water pollution in that area in compliance of the Closure Order issued by the WBPCB vide Memo No. 5042-1 M-11/2009 (part IX), dated 13.05.2024.</p> <p>A copy of the rejoinder submitted by the HMC as Annexure V on the Original Report of the Committee mandated by the Hon'ble NGT, EZ in OA. No. 33/2024/EZ is enclosed for kind perusal and ready reference please.</p>
04.	MA 22/2023/EZ in OA No. 06/2016/EZ	Subhas Dutta vs. State of West Bengal & Ors. (Ref : Santragachi Jheel)	<p>1 HMC has rendered its fullest co-operation, whenever and wherever required, to the authorities of the S.E. Railway, KMDA & UD&MA Dept. for setting-up of STP & Garland Drain at the Santragachi Jheel.</p> <p>2. For vegetation management at the Santragachi Jheel, like previous years HMC has already approached the W.B. Biodiversity Board for taking up of the job for the current financial year by engaging one specialist agency under the fund support of HMC., copy of the letter is enclosed.</p>

Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Encls : As stated above.

Dated : November 26, 2024.

Endt. No. 051 /1/(10) /Gen (S.C. Cell)/Commar./2023-24

Copy forwarded for information together with a copy of the ATR to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake, Kolkata - 700084;
- 3) The District Magistrate, Howrah ;
- 4) The Director, SUDA;
- 5) The Secretary, HMC;
- 6) The OSD & E.O. E.E. (S&D & Slum Dev.), HMC ;
- 7) The A.E. (Cons.), HMC;
- 8) The A.E. & OSD (License), HMC;
- 9) The OSD (Law), HMC - with request to keep the Ld Counsel of the HMC apprised in the instant MA / OAs
- 10) Dept. Guard File.

Commissioner

Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, Mahatma Gandhi Road, Howrah – 711101
Tel: (91-33) 2638-3211-13, 2641-5218, Fax: (+91-33) 2641-5846/2214
Website: myhmc.in

Annexure-V

Rejoinder of the Howrah Municipal Corporation on the original Committee Report:



4.1 Bichali Ghat

Views of HMC:

- i) Bichali Ghat is located on the land owned by the Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT).
- ii) The unorganised goldsmith shops located there-at are under the administrative jurisdiction of the KoPT. The matter has -properly been reflected in the closer order issued by the WBPCB Authority communicated vide Memo no: 5042-1M-11/2009(part-IX), dated 13.05.2024. As directed there-in no Certificate of Enlistments (Trade licence) have been issued by the HMC to these unorganised sectors.
- iii) The issue of pollution of the river Ganga in that area due to direct discharge of cow dung from an unauthorized Khatal(Cowshed) & from open defecation by the dwellers of a large slum from the adjacent locality of Ramkrishnapur Choura Bustee, both located on the Port own land, were duly reported to the Chairman, Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT) by the HMC vide letter Nos.- 016&033/Gen(SC.Cell)/Commr./2024-25 dated 19.06.2024 and 26.07.2024 respectively in connection with another OA of similar nature being no-40/2024/EZ with request for immediate effective redressal of the issues reply of which is still awaiting, copies are enclosed for kind perusal and ready reference please.
- iv) The existence of public toilet on the bank of river Ganga at the Bichali Ghat as mentioned in the original Committee Report has not been either constructed or maintained by the HMC. The official public toilet developed and maintained by the HMC in that area is located approximately 150mtrs. away and is situated on the road and not at the embankment, pictures of the same are enclosed for kind perusal and ready reference please.
- v) In-fact, to stop open defecation, a proposal has been placed before the Chairman, Shyama Prasad Mukherjee Port Trust, Kolkata (formerly KoPT) for issuing "NOC" in favour of HMC for constructing Community Toilets for the dwellers of the slum located on the Port land mentioned above.

4.3 Topiwala Ghat

Views of HMC:

- i) The laundry M/s Band Box which is the source of water pollution in that area is also located on the Port own land which has been clearly mentioned in the closer order issued by the WBPCB vide Memo no: 5042-1M-11/2009(part-IX), dated 13.05.2024.
- ii) HMC has taken note of closer of M/s Band Box as ordered ibid for non-issuance/nonrenewal of Certificate of Enlistment (Trade License).

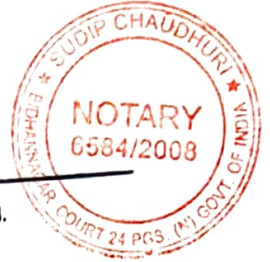
[Signature]
31/07/24
Secretary

Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



Dated : June 19, 2024.

No. 016 /Gen (S.C. Cell)/Commr./2024-25

To,

The Chairman,
Shyama Prasad Mukherjee Port Trust (Formerly KoPT)
15, Strand Road,
Kolkata - 700001.

Sub : O.A. No. 40/2024/EZ — Ankur Sharma vs. State of West Bengal & Ors. — Existence of un-authorised Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dev Bathing Ghat, Howrah - Reg.

Sir,

This is further to our letter communicated vide Memo No 007/Gen.(S.C. Cell) Commr./2024-25, dated 30.04.2024 and reply send by the Estate Manage (I/C) of your esteemed organization dated 23.05.2024 on the captioned subject.

The latest picture enclosed herewith with exact Latitude & Longitude indicating the existence of a Khatal in the Ramkrishnapur area on the land of the Port Trust which may kindly be taken into consideration for removal of the same from that area at the earliest convenience to stop the menace of direct discharge of cow-dung to the river Hooghly from there-at. Moreover, the report of the 3-Member Committee appointed by the Hon'ble NGT in the instant O.A. inter-alia mentioned existence of open defecation in the Ramkrishnapur Ghat area. The matter has since been enquired into by the concerned department of HMC in right earnest as Howrah has already been declared an ODF city. In this context, our observation is that there is an existence of a big Slum with around 500 dwellers in that locality of Ramkrishnapur Choura Bustee on the Port owned land with no facility of Community Toilet which might be the cause of such act of open defecation, copy of the pictures of the slum with exact Latitude & Longitude are enclosed for ready reference please. The Public Toilet developed by the HMC in that area is around 150 mtr. away. It is, therefore, requested to kindly take note of this for effective re-dressal of the issue. In case "NOC" is issued to the HMC, steps will be taken at this end for construction of Community Toilet there-at. As desired, we further enclose a copy of the solemn order of the Hon'ble NGT, EZ, dated 22.02.2024 for reference please. A compliance report in this regard may kindly be sent to the District Magistrate, Howrah with a copy to the undersigned for placing the same before the Hon'ble NGT for their cognizance.

A line in confirmation is solicited.
Thanking you,

Yours faithfully,

Sd/-
Commissioner
Howrah Municipal Corporation
Encls : as stated above.
Dated : June 19, 2024.

Enclt. No. 016 /I(8)/Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to :

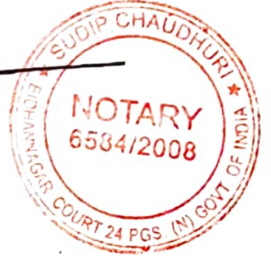
- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 3) The Director, SUDA, "ILGUS BHAVAN", HC Block, Sector - II, Bidhannagar, Kolkata - 700106;
- 4) The District Magistrate, Howrah;
- 5) The Secretary, HMC;
- 6) The Exe. Engineer (Slum Dev.), HMC - With request to co-ordinate with the concerned authority of the KoPT;
- 7) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 8) Dept. Guard File.

Sd/-
Commissioner
Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-3218, Fax: (+91-33) 2641-5218/2214



No. 023 /Gen (S.C. Cell)/Commr./2024-25

Dated : July 26, 2024.

To,

The Chairman,
Shyama Prasad Mukherjee Port Trust (Formerly KoPT)
15, Strand Road,
Kolkata - 700001.

Sub : O.A. No. 40/2024/EZ — Ankur Sharma vs. State of West Bengal & Ors. — Existence of un-authorized Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dey Bathing Ghat, Howrah - Reg.

Sir,
This is further to our letter communicated vide Memo No 016/Gen.(S.C. Cell)/ Commr./2024-25, dated 19.06.2024 on the captioned subject.

The latest up-date with pictures etc with regard to the pollution of the river Hooghly in the Ramkrishnapur Ghat area of the Howrah due to direct discharge of cow-dung from an un-authorized Khatal (Cow Shed) and from open defecation by the dwellers of a large slum from the adjacent locality of Ramkrishnapur Choura Bustee, both located on the Port owned land, was reported to your good-office vide our letter ibid with request for further necessary action taken in compliance of the solemn order of the Hon'ble NGT, EZ, dated 22.02.2024 passed in the instant O.A. please. As we are yet to receive any correspondence in this regard, it is once again requested to furnish compliance at the earliest convenience please for placing the same before the Hon'ble NGT for their cognizance.

A line in confirmation is solicited.

Thanking you,

Yours faithfully,

[Signature]
Commissioner
Howrah Municipal Corporation

Dated : July 26, 2024.

Endt. No. 11(8)/Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for favour of information to :

- 1) The Member Secretary, WBICB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Sr. Special Secretary, Urban Development & Municipal Affairs Dept, Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake City, Kolkata - 700064.
- 3) The Director, SUDA, "ILGUS BHAVAN", HC Block, Sector - II, Bidhannagar, Kolkata - 700106;
- 4) The District Magistrate, Howrah;
- 5) The Secretary, HMC;
- 6) The Exe. Engineer (Slum Dev), HMC - With request to co-ordinate with the concerned authority of the KoPT;
- 7) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

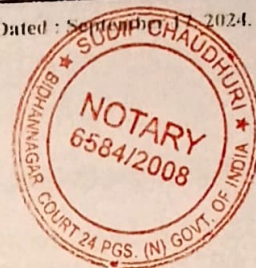
4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 034 /Gen (S.C. Cell)/Secy./2024-25

Dated : September 17, 2024.

To,

The Estate Manager (I/C),
Shyama Prasad Mukherjee Port Trust (Formerly KOPPT),
General Admn. Dept.,
Estate Division,
6, Fairlie Place, 2nd Floor,
Kolkata - 700001.



Sub : O.A. No. 40/2024/EZ — Ankur Sharma vs. State of West Bengal & Ors. — Existence of un-authorized Cow Shed (Khatal) at the river bank of Hooghly near Chintamony Dey Bathing Ghat, Howrah - Reg.
Our Ref : Memo No. 007/Gen(S.C. Cell)/Commr./2024-25, dated 30.04.2024
Memo No. 016/Gen(S.C. Cell)/Commr./2024-25, dated 19.06.2024
Memo No. 023/Gen(S.C. Cell)/Commr./2024-25, dated 26.07.2024

Re,

This has reference to your letter communicated vide Memo No Land 3163/C/IV/24/7736, dated 05.09.2024 on the captioned subject.

In this connection, I am directed to inform you that as requested there-at, a Jt. Inspection of the location at Ramkrishnapur area with the concerned personnel of your good-office may be carried out on Monday, 23.09.2024 at 11:30 pm by a team of officials from HMC comprising of Shri P.K. Bhanja, Exc. Engr. (Slum Dev. & S&D, Mob. No. 98301 61582), Asst. Engineer & OSD (Cons.) and Nodal Officer (Slum Development) to identify the parcel of land connecting Community Toilet blocks for the slum dwellers of the slum exists on the Port owned land for removing the problems of open defecation. Further, as already pointed out in our previous reference-ibid, you are once again requested for removal of the un-authorized Khatal (Cow Stable) from the Port owned land of that area to stop the menace of direct discharge of cow-dung to the river Hooghly from there-at and submit a compliance report in this regard to the District Magistrate, Howrah with a copy to the Commissioner, HMC for placing the same before the Hon'ble NGT for cognizance.

A line in confirmation is solicited.

Thanking you,

Yours faithfully,

[Signature]
Secretary

Howrah Municipal Corporation
Dated : September 17, 2024.

Endt. No. 034 /1(8)/Gen (S.C. Cell)/Secy./2024-25

Copy forwarded for favour of information to :

- 1) The Commissioner, HMC;
- 2) The Addl. District Magistrate (LR & LA), Howrah;
- 3) The Exc. Engineer (Slum Dev.), HMC - With request to co-ordinate with the concerned authority of the KOPPT in this regard;
- 4) The Asst. Engineer & OSD (Cons.), HMC;
- 5) The OSD (Law), HMC - with request to keep apprised the Ld Counsel of the HMC in the instant OA;
- 6) The Nodal Officer (Slum Dev.), HMC;
- 7) Dept. Guard File.

[Signature]
Secretary

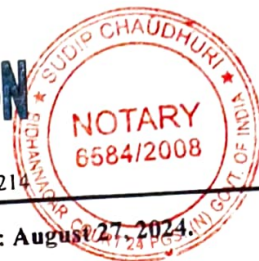
Howrah Municipal Corporation

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HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214



Dated : August 27, 2024.

No. 028 /Gen (S.C. Cell)/Commr./2024-25

The Member Secretary,
West Bengal Biodiversity Board,
Prani Sampad Bhawan (5th Floor),
LB- 2, Sector - III, Salt Lake City,
Kolkata - 700106.

Sub : Engagement of specialized agency for Vegetation Management of Santragach Jheel & Surrounding Areas - Request there-of - Reg.

Ref : Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T. in O.A. No. 06/2016/EZ and subsequent MA 22/2023 - Subhas Dutta vs. State of West Bengal & Ors.

Madam,

This has reference to the final order passed by the Hon'ble N.G.T. in the above mentioned O.A. where-in the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachi Wetland and further to letter of your good office communicated vide Memo No. 85/3K(Bio) - 6/2007 (A), dated 30.01.2022 for release of fund towards engagement of Nature Mates - Nature Club, Kolkata for monitoring the vegetation management of the said wetland for another term for the F.Y. 2023-24.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency / NGO for up-keep and maintenance of the flora and fauna of the said Santragachi Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates - Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the coming winter season. The fund will be released by the HMC in favour of the West Bengal Bio Diversity Board, as per the standing direction of the UD&MA Dept, on receipt of the budgetary estimate for such engagement for the current year along-with the U.C. for the amount of Rs. 8,63,000/- (Rupees Eight Lakh Sixty Three Thousand only) towards fund released to your good-office for the last financial year for the said purpose. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency, HMC may kindly be excused this time also to issue "work done certificate" to the appointed agency for release of its payment please.

A line in confirmation is solicited
Thanking you,

Yours faithfully

Commissioner

Howrah Municipal Corporation

Dated : August 27, 2024.

Endt. No. 028 /1(8) /Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake, Kolkata - 700084;
- 3) The District Magistrate, Howrah;
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA;
- 7) The A.E. & OSD (Cons.), HMC - with request to keep liaison with the W.B. Bio Diversity Board and / or the appointed agency for carrying out the work;
- 8) Dept. Guard File.

Commissioner
Howrah Municipal Corporation